

(d) 23 quota licences have been issued in respect of the January-June period. The Government of Uttar Pradesh have introduced a scheme for the quality marking of Moradabad brassware with financial assistance from the Central Government. The question of granting an adequate quota for import license for polishing composition for distribution to the manufacturers of Moradabad brassware is also under consideration.

#### Religious Shrines in Pakistan

\*268. **Shri A. S. Sarhadi:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No 1439 on the 21st December, 1956 and state.

(a) whether any meeting of the Joint Committee consisting of representatives of India and Pakistan set up to work out the details pertaining to the preparation of a list of important shrines in West Pakistan and their protection and preservation has been held so far, and

(b) if so, with what results?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) No, Sir

(b) Does not arise

**Shri A. S. Sarhadi:** In view of the fact that no co-operation is coming forth from Pakistan on this issue, and none is expected in the near future, may I know whether Government have thought of a way, through the United Nations or otherwise, of finding a permanent solution of this problem?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** I am not prepared to say that no co-operation can be expected from Pakistan in regard to this particular issue, whatever other issues there might be. In fact, in the past, there has been a good deal of co-operation in regard to shrines. I do not see why the hon Member should be so exceedingly pessimistic about it. Anyway, there is no other way of approach except by co-operation.

#### Report of Indian Delegation to China

\*269. { **Shri Shree Narayan Das:**  
**Shri D. C. Sharma:**  
**Shri Bhakti Darshan:**  
**Shri Bibhuti Mishra:**  
**Dr. Ram Subhag Singh:**  
**Shri Ram Krishan:**  
**Shri Naval Prabhakar:**  
**Shri A. S. Sarhadi:**  
**Shrimati Tarkeahwari**  
**Sinha:**

Will the Minister of Planning be pleased to state:

(a) whether the report submitted by the delegation headed by Shri R K Patil which visited China has been considered; and

(b) if so, the action proposed to be taken?

**The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):** (a) and (b) The report submitted by the Co-operative Delegation to China is under examination in the Ministry of Food and Agriculture in consultation with the Planning Commission. The Ministry of Food and Agriculture have requested State Governments for their views and suggestions on the recommendations made in the report of the Co-operative and Agricultural Delegations to China. A copy of the Ministry's letter dated the 10th July is placed on the Table of Lok Sabha [Placed in Library See No S—136/57]

**Shri Shree Narayan Das:** From the statement, it appears that one letter dated the 13th June, 1953, was sent to the various States regarding the development of co-operative farming, and it was envisaged in the letter that quarterly reports in this connection would be submitted by the various State Governments to the Central Government. May I know whether the State Governments have submitted any reports so far?

**Shri L. N. Mishra:** The letter was issued by the Ministry of Food and Agriculture, and I believe that that

Ministry might be receiving such regular reports from the State Governments.

**Shri Shree Narayan Das:** May I know whether in pursuance of the report submitted by this delegation, any organisation has been set up at the Centre to deal with co-operative farming and to co-ordinate the activities of the various States in this respect?

**Shri L. N. Mishra:** This is one of the various recommendations made by this delegation. Since the whole report is under consideration, it is difficult to say anything at this stage.

**Mr. Speaker:** Next question.

**Shrimati Tarkeshwari Sinha:** There are so many Members who have tabled this question. So, at least two or three more Members should be allowed to ask supplementary questions.

**Mr. Speaker:** I have already allowed two supplementary questions.

It is true that several Members may have tabled the question. The answer is that the report is under consideration. If, in anticipation of what is contained in the report, hon. Members go on putting questions, am I to allow those questions? Hon. Members must first see what the report is, and thereafter ask question.

**Shrimati Tarkeshwari Sinha:** On a point of information. The report is before us, and we have read the report. Now, the report is under the consideration of Government. There are basic differences in that report, and some members of that delegation have given altogether different arguments in their dissent report. Those arguments also are before us. Now, there are certain doubts that arise in our mind. We want to know what the policy of Government in this regard is. Should we not be allowed to ask supplementary questions on this?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** How can the hon. lady

Member or anybody else expect a discussion of policy in answer to a question?

**Mr. Speaker:** Apart from that, no question of policy can be raised on a question. That is clear, as the Prime Minister has stated. That is provided for under the rules.

However, what I would say is this. The report is before the House, and I am extremely glad that hon. Members have read the report. The report is under the consideration of Government. Does the hon. lady Member want to use this question for the purpose of having a debate and for suggesting to Government in anticipation, 'You must accept this recommendation; you must not accept that recommendation and so on'? I am not able to understand the hurry. All that the hon. lady Member can ask is 'Why do you not get the resolution of Government as quickly as possible?', and they will do so.

I now proceed to the next question.

**Shri Ranga:** But there is only one consideration. They themselves have stated that they have asked for quarterly reports from State Governments, long before they have decided the action that they propose to take, and long before they have made up their mind as to the consideration of this particular report which contains both majority as well as minority views.

**Mr. Speaker:** Let the State Governments consider it in the same manner as the Central Government are doing.

**Shrimati Tarkeshwari Sinha:** I would like to bring to your notice one other point. While the report has not been considered by Government fully, the Food and Agriculture Ministry have stated in the meanwhile that they are going to start one thousand co-operative farms in the country during a period of five years. What is the basis of that statement? If the Prime Minister is not prepared to give us any indication of Government's policy or of how Government's mind is working in this regard, how do the Food and Agriculture Ministry make

this statement that they are going to open a thousand co-operative farms?

**Shri Jawaharlal Nehru:** Government's mind is perfectly clear. The hon lady Member might be assured

**Mr. Speaker:** I believe all the agitation is only for this purpose. If Government are considering the report, and are not willing to take the House into confidence, when questions are asked as to what exactly has been done, let no Minister go about saying, 'Yes, we are implementing this report.' That is rather embarrassing. Either Government must be prepared to answer to this House primarily, or if they are not willing to answer, let them keep quiet until the entire answer is placed before the House.

**Shri Jawaharlal Nehru:** With all respect to you, I do not quite understand what this argument is about. Government policy has been laid down in the Five Year Plan. It may be varied here and there according to circumstances.

When reports come to us from other countries, we try to study them and profit by them, and to some extent they may influence our policy here and there. The argument in that report from China is a very interesting one, but really it has no effect on the immediate work of any Plan or the steps that the Agriculture Ministry might be taking. That may be a subsequent step possibly.

**Mr. Speaker:** Next question.

**Pandit D. N. Tiwary:** The Ministers of some of the State Governments have expressed their opinion against co-operative farming.

**Shri Ranga:** There is no scheme in it. There are only minority and majority schemes.

**Mr. Speaker:** I have already called the next question.

कच्ची फिल्मों इत्यादि का निर्वहण

\*२७० { श्री म० ला० द्विवेदी  
श्री बोरेन राव

क्या वास्तव्य तथै। उद्योग मंत्री यह बताने की कृपा करेंगे कि भारत में कच्ची फिल्मों, चित्रोपयोगी कागज तथा एक्सरे के लिये फिल्म तैयार करने के उद्योग स्थापित करने के सम्बन्ध में अब तक क्या प्रगति हुई है ?

वास्तव्य तथा उद्योग उपमन्त्री (श्री सतीश चन्द्र) पूर्वी जर्मनी से मैसर्स प्रगफा ब्लफन का एक विशेषज्ञ दल जनवरी १९५६ में भारत आया था। उसने एक रिपोर्ट हमें दी थी जिसमें बताया गया है कि भारत में सिनेमा की फिल्मों, एक्सरे-फिल्मों तथा फोटोग्राफी के काम आने वाला कागज बनाने का एक कारखाना स्थापित किया जा सकता है। इस विदेशी फर्म से अभी बातचीत चल रही है।

चित्रोपयोगी कागज की ५० प्रतिशत आवश्यकता देश में बने कागज से पूरी होती है और शेष आयात करके। चित्रोपयोगी कागज बनाने की और भी क्षमता स्थापित करने का इस समय कोई प्रस्ताव नहीं है।

श्री म० ला० द्विवेदी में जानना चाहता हूँ कि जब कि हमारे देश में फिल्म उद्योग बहुत बड़ा चढ़ा हुआ है और उसके लिये फिल्मों की बहुत अधिक आवश्यकता है तो क्या कारण है कि सरकार इस कारखाने की स्थापित करने में इतनी देरी कर रही है ?

श्री सतीश चन्द्र विलम्ब तो नहीं हो रहा है हमारी पूरी कोशिश है कि कारखाना जल्दी से जल्दी लग जाये और इसके बारे में बातचीत चल रही है। मुमकिन है कि शीघ्र ही कोई निश्चय हो जाये।